

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 931
ANSWERED ON 13/12/2022

HOUSES ALLOTTED UNDER PMAY-G

931. MS. CHANDRANI MURMU:
SHRI SUKHBIR SINGH JAUNAPURIA:
SHRI BASANTA KUMAR PANDA:
SHRI RAMESH BIDHURI:
SHRI NALIN KUMAR KATEEL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of houses built under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G) in the country during the last three years particularly in Odisha and Karnataka, State and district-wise;
- (b) the details of funds allocated, released and utilized under PMAY-G during each of the last three years and the current year, State and district-wise particularly Keonjhar district of Odisha;
- (c) the number of beneficiaries who have been allotted houses under PMAY-G, State and districtwise particularly in Odisha;
- (d) the target achieved by the Government for construction of houses, State/UT-wise; and
- (e) whether any shortcomings have been faced by the Government during the implementation of the yojana and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) The State/UT-wise number of houses built/ constructed under the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) in the country during 2019-20 to 2021-22, alongwith the district-wise houses constructed in Odisha and Karnataka, is given in **Annexure-I**. The District-wise details of houses constructed under PMAY-G can be seen at the programme website at www.pmayg.nic.in--->AwaasSoft--->Reports---> Houses completed in a financial year irrespective of target year.

(b) The Central Assistance under PMAY-G is released directly to the State/UT considering the State/UT as a unit. Further, release of these funds to beneficiaries in various districts is done by the respective States/UTs. The State/UT-wise details of central share released and funds utilized during last three years and the current year are given in **Annexure-II**. The funds utilized, from both central and state share, in the Keonjhar district of Odisha during 2019-20, 2020-21, 2021-22 and 2022-23 (till 09.12.2022) are Rs.344.73 Cr, Rs.226.47 Cr, Rs.61.19 Cr and Rs.11.48 Cr, respectively. The District-wise details of fund releases under PMAY-G can be seen at the programme website at www.pmayg.nic.in--->AwaasSoft---->Reports---->High level financial progress report.

(c) & (d) The State/UT-wise number of targets allocated, houses sanctioned to the beneficiaries and houses completed since inception of the PMAY-G scheme i.e. 1st April, 2016 till 09.12.2022, alongwith the district-wise data of Odisha, is given in **Annexure-III**. The District-wise details of houses sanctioned under PMAY-G can be seen at the programme website at www.pmayg.nic.in--->AwaasSoft--->Reports--->Houses progress against the target financial year.

(e) The major shortcomings faced till date by the PMAY-G are delay in construction of houses due to COVID-19 induced restrictions, delay on part of States/ UTs in releasing of Central & State Share from State Treasury to State Nodal Account of PMAY-G, delay in allotment of land to landless beneficiaries by the States/UTs, cases of unwillingness of beneficiaries, permanent migration, disputed succession, unavailability of building materials and at times General/ Assembly/Panchayat elections.

Annexure-I

Statement in reply to part (a) of Lok Sabha Unstarred Question No. 931 to be answered on 13.12.2022 regarding “Houses Allotted under PMAY-G”

State-wise number of houses built/constructed under the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) in the country during 2019-20 to 2021-22, particularly in Odisha and Karnataka as on 9.12.2022

(units in Nos.)

S. No.	State Name	Houses completed
1	ARUNACHAL PRADESH	4,156
2	ASSAM	3,32,582
3	BIHAR	18,27,194
4	CHHATTISGARH	1,17,561
5	GOA	109
6	GUJARAT	1,63,613
7	HARYANA	8,148
8	HIMACHAL PRADESH	2,936
9	JAMMU AND KASHMIR	69,924
10	JHARKHAND	6,87,028
11	KERALA	3,905
12	MADHYA PRADESH	11,38,191
13	MAHARASHTRA	4,53,053
14	MANIPUR	7,156
15	MEGHALAYA	17,020
16	MIZORAM	3,278
17	NAGALAND	4,222
18	ODISHA	8,53,436
19	PUNJAB	9,791
20	RAJASTHAN	6,23,591
21	SIKKIM	52
22	TAMIL NADU	1,59,176
23	TRIPURA	23,256
24	UTTAR PRADESH	13,06,530
25	UTTARAKHAND	4,055
26	WEST BENGAL	19,24,146
27	ANDAMAN AND NICOBAR	1,104
28	DADRA AND NAGAR HAVELI & DD	1,834
29	LAKSHADWEEP	44
30	PUDUCHERRY	-
31	ANDHRA PRADESH	5
32	KARNATAKA	20,729
33	TELANGANA	-
	Total	97,67,825

District-wise number of houses built/constructed under the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) in the State of Karnataka and Odish as on 9.12.2022

(units in Nos.)

SNo	Districts of Karnataka	Houses Completed	Districts of Odisha	Houses Completed
1	BAGALKOTE	3,130	ANGUL	17,841
2	BALLARI	220	BALESHWAR	56,206
3	BELAGAVI	553	BARGARH	45,632
4	BENGALURU	207	BHADRAK	44,254
5	BENGALURU RURAL	156	BOLANGIR	71,984
6	BIDAR	2,848	BOUDH	26,426
7	CHAMARAJA NAGARA	1,038	CUTTACK	15,496
8	CHIKKABALLAPURA	133	DEOGARH	5,038
9	CHIKKAMAGALURU	694	DHENKANAL	28,496
10	CHITRADURGA	53	GAJAPATI	4,883
11	DAKSHINA KANNADA	1,187	GANJAM	11,063
12	DAVANAGERE	1,024	JAGATSINGHAPUR	6,885
13	DHARWAR	1,387	JAJPUR	27,188
14	GADAG	230	JHARSUGUDA	11,300
15	HASSAN	2	KALAHANDI	54,712
16	HAVERI	7	KANDHAMAL	8,495
17	KALABURAGI	195	KENDRAPARA	25,001
18	KODAGU	1,167	KENDUJHAR	48,278
19	KOLAR	267	KHORDHA	5,474
20	KOPPAL	6	KORAPUT	25,087
21	MANDYA	42	MALKANGIRI	5,294
22	MYSURU	497	MAYURBHANJ	1,07,803
23	RAICHUR	455	NABARANGAPUR	47,324
24	RAMANAGARA	302	NAYAGARH	14,396
25	SHIVAMOGGA	9	NUAPADA	29,338
26	TUMAKURU	0	PURI	17,774
27	UDUPI	1,566	RAYAGADA	17,065
28	UTTARA KANNADA	930	SAMBALPUR	7,358
29	VIJAYANAGARA	0	SONEPUR	28,646
30	VIJAYPURA	1,013	SUNDARGARH	38,699
31	YADGIR	1,411		
	Total	20,729	Total	8,53,436

Annexure-II

Statement in reply to part (b) of Lok Sabha Unstarred Question No. 931 to be answered on 13.12.2022 regarding “Houses Allotted Under PMAY-G”

State/UT-wise details of central share released and funds utilized including States/UTs share during last three years and the current year (as on 07.12.2022)

(Rs. in crore)

S.No	State	2019-20		2020-21		2021-22		2022-23	
		Central Release	Utilization	Central Release	Utilization	Central Release	Utilization	Central Release	Utilization
1	ARUNACHAL PRADESH	0.00	0.40	0.00	5.97	104.85	16.70	0.00	110.19
2	ASSAM	1,433.97	2,046.75	1,503.43	1,269.44	5,771.11	2,195.33	2,463.00	6,258.33
3	BIHAR	4,902.97	8,265.94	6,683.93	10,004.40	3,082.22	5,954.40	5,620.91	10,096.40
4	CHHATTISGARH	562.55	989.82	307.12	983.99	0.00	31.32	0.00	302.85
5	GOA	0.00	0.80	0.00	0.53	0.00	0.37	0.00	0.11
6	GUJARAT	385.56	798.10	192.78	495.64	687.29	893.09	0.00	518.63
7	HARYANA	34.55	63.35	0.00	13.27	0.00	17.26	14.74	36.41
8	HIMACHAL PRADESH	0.00	11.10	10.62	23.40	32.97	44.03	25.32	23.89
9	JAMMU AND KASHMIR	67.69	221.42	795.86	599.35	123.43	419.37	522.89	420.36
10	JHARKHAND	2,442.76	3,396.56	3,348.51	3,750.22	1,207.91	4,237.82	645.74	1,470.77
11	KERALA	0.00	11.80	0.00	25.05	0.00	66.87	35.15	74.02
12	MADHYA PRADESH	2,291.98	4,176.03	4,565.80	4,068.96	4,509.58	8,046.72	4,799.16	9,443.51
13	MAHARASHTRA	1,815.33	1,924.76	1,310.10	2,433.50	1,249.80	2,003.81	838.04	1,662.47
14	MANIPUR	10.30	12.83	84.89	93.49	21.01	26.86	80.51	82.20
15	MEGHALAYA	22.60	57.97	191.08	185.54	90.13	72.51	0.00	67.28
16	MIZORAM	0.00	31.80	16.16	13.82	41.92	5.83	0.00	46.74
17	NAGALAND	0.00	15.25	17.40	2.12	17.41	20.44	0.95	16.68
18	ODISHA	2,197.33	5,460.06	2,821.87	4,556.46	1,011.87	1,122.72	0.00	235.76
19	PUNJAB	0.00	36.01	49.22	59.10	18.31	60.73	70.56	54.14
20	RAJASTHAN	2,933.34	2,923.49	1,108.59	3,679.45	1,405.46	2,332.48	1,078.76	2,138.76
21	SIKKIM	0.65	0.37	0.00	0.28	0.57	0.06	0.00	1.30
22	TAMIL NADU	487.52	996.93	78.62	672.61	928.93	668.85	667.46	1,632.55
23	TRIPURA	229.52	210.50	113.62	98.30	1,368.48	1,110.96	633.22	1,064.11
24	UTTAR PRADESH	1,145.64	2,207.35	4,830.90	5,990.29	3,727.00	7,869.83	0.00	311.97
25	UTTARAKHAND	0.00	5.71	0.00	1.31	149.18	138.33	0.00	65.62
26	WEST BENGAL	5,976.00	8,854.41	8,810.54	10,037.60	687.84	5,425.24	0.00	1,021.24
27	A& N ISLANDS	0.00	1.12	16.88	8.53	0.00	1.87	0.00	0.33
28	D& N HAVELI	55.98	23.33	0.00	33.46	0.00	21.85	0.00	7.57
29	DAMAN AND DIU	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
30	LAKSHADWEEP	0.00	0.35	0.00	0.01	0.00	0.00	0.00	0.00
31	PUDUCHERRY	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
32	ANDHRA PRADESH	0.00	0.00	0.00	0.00	0.00	0.00	0.00	53.21
33	KARNATAKA	309.60	0.00	0.00	0.00	0.00	0.00	0.00	0.00
34	TELANGANA	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
35	LADAKH	0.00	0.00	0.00	0.00	0.00	0.00	1.50	0.00
	Total	27,305.84	42,744.35	36,857.93	49,106.09	26,237.24	42,805.64	17,497.91	37,217.38

Annexure-III

Statement in reply to part (c) & (d) of Lok Sabha Unstarred Question No. 931 to be answered on 13.12.2022 regarding “Houses Allotted Under PMAY-G”

State/UT-wise number of targets allocated, houses allotted/sanctioned to the beneficiaries by the State/UT Government/Administration and houses completed since inception of the PMAY-G scheme i.e. 1st April, 2016 till 09.12.2022

(units in Nos.)

SNo	State Name	Target Allocated to States/ UTs	Houses Sanctioned by the States/UTs	Houses Completed
1	ARUNACHAL PRADESH	38,384	35,987	9,818
2	ASSAM	20,84,070	14,58,162	7,03,332
3	BIHAR	38,62,734	36,95,921	33,47,538
4	CHHATTISGARH	11,76,150	10,97,097	8,28,912
5	GOA	1,707	248	140
6	GUJARAT	4,49,167	4,32,859	3,99,237
7	HARYANA	30,789	28,237	22,566
8	HIMACHAL PRADESH	15,483	15,383	11,195
9	JAMMU AND KASHMIR	2,01,633	1,95,268	1,13,314
10	JHARKHAND	16,03,268	15,82,862	14,14,178
11	KERALA	42,212	34,886	24,597
12	MADHYA PRADESH	37,89,400	37,54,658	30,87,221
13	MAHARASHTRA	15,05,983	12,99,206	9,37,228
14	MANIPUR	46,166	36,456	18,470
15	MEGHALAYA	80,848	65,279	34,327
16	MIZORAM	20,518	18,374	6,167
17	NAGALAND	24,775	22,351	5,235
18	ODISHA	26,95,837	18,36,367	17,13,224
19	PUNJAB	41,117	38,680	24,506
20	RAJASTHAN	17,33,959	17,24,383	15,42,723
21	SIKKIM	1,409	1,371	1,087
22	TAMIL NADU	8,17,439	7,61,912	4,59,702
23	TRIPURA	2,82,238	2,49,098	1,98,662
24	UTTAR PRADESH	34,78,718	26,70,415	25,95,313
25	UTTARAKHAND	47,654	32,856	27,514
26	WEST BENGAL	46,18,847	34,68,686	33,88,963
27	ANDAMAN AND NICOBAR	1,631	1,347	1,168
28	DADRA AND NAGAR HAVELI	6,763	5,539	2,913
29	DAMAN AND DIU	68	47	13
30	LAKSHADWEEP	53	53	44
31	PUDUCHERRY*	0	0	0
32	ANDHRA PRADESH	2,56,270	1,82,632	46,726
33	KARNATAKA	3,07,746	1,61,873	1,01,676
34	TELANGANA*	0	0	0
35	LADAKH	1,992	1,906	1,429
	Total	2,92,65,028	2,49,10,399	2,10,69,138

* Puducherry and Telengana are not implementing PMAY-G.

District-wise number of houses sanctioned to the beneficiaries and houses completed in Odisha since inception of the PMAY-G scheme i.e. 1st April, 2016 till 09.12.2022

S.No.	District Name	Houses Sanctioned by the States/UTs	Houses Completed
1	ANGUL	42,126	40,265
2	BALESHWAR	1,14,449	1,01,030
3	BARGARH	94,973	89,500
4	BHADRAK	84,089	76,008
5	BOLANGIR	1,40,784	1,35,376
6	BOUDH	49,581	44,979
7	CUTTACK	46,515	44,381
8	DEOGARH	13,420	12,921
9	DHENKANAL	56,189	54,898
10	GAJAPATI	14,990	13,912
11	GANJAM	43,775	42,471
12	JAGATSINGHAPUR	17,866	16,366
13	JAJPUR	60,280	57,317
14	JHARSUGUDA	23,781	23,521
15	KALAHANDI	1,01,436	91,275
16	KANDHAMAL	25,162	24,513
17	KENDRAPARA	55,561	47,978
18	KENDUJHAR	1,00,710	94,063
19	KHORDHA	19,662	18,684
20	KORAPUT	54,808	52,439
21	MALKANGIRI	21,076	20,062
22	MAYURBHANJ	2,12,901	1,92,783
23	NABARANGAPUR	88,720	83,962
24	NAYAGARH	31,266	29,668
25	NUAPADA	55,666	52,301
26	PURI	40,488	36,500
27	RAYAGADA	38,355	35,864
28	SAMBALPUR	39,348	39,127
29	SONEPUR	53,697	49,176
30	SUNDARGARH	94,693	91,884
	Total	18,36,367	17,13,224
